NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 72/16	TP 52/17	For compli- ance of office objections raised by registry	433(e)/ 433(f)	S. Chakravarthi Vs Natural Textiles Pvt. Ltd.

SL.	NAME (IN CAPITAL)	,	SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

No representation for petitioner. None appeared for petitioner. Objections are not complied. This matter is transferred from the Hon'ble High Court. Number of adjournments are granted for compliance of objections. Yet, they are not complied.

List it finally on 16.11.2017. If the objections are not comploied and if there is no representation on behalf of the petitioner, then the matter will be decided as per law.

MEMBER (J)

MEMBER (T)